GOVERNMENT OF INDIA

MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.39

TO BE ANSWERED ON 02.02.2022

COMPLAINTS REGARDING CORRUPTION

†39. SHRI UDAY PRATAP SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) Whether the Government has received complaints regarding alleged corruption and irregularities from Madhya Pradesh particularly in Bhopal division of West Central Railway;
- (b) if so, the details thereof;
- (c) the details of the action taken on the complaints received against the officers due to their departments being in the 'Agreed List' during the last two years and the current year;
- (d) whether any scheme for removing corruption and irregularities as well as making the functioning transparent has been formulated by the Government or is under the consideration of the Government; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b) Yes sir. Complaints regarding irregularity in tenders, transfer & posting of staff, catering stalls, demanding illegal gratification etc. have been received.

- (c) The complaints are investigated and action is taken as per provisions of Vigilance Manual. Such officers borne on the Agreed List during the last two years and the current year have been transferred to non sensitive posts; in case where transfer was not possible due to unavoidable reasons, their financial powers have been withdrawn and kept watch on their working.
- (d) & (e) Preventive punitive and educative actions including system improvement are taken to check corruption and irregularities as well as to bring transparency in the system.
